THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 20th January, 2022

No. HCM.II/317/2015-Estt/ Smti. Swapna G. Momin, Special Judge(POCSO), East Khasi Hills District, Shillong shall take charge of urgent matters pertaining to the Court of Shri. F.S.Sangma, Special Judge(POCSO) East Khasi Hills District with effect from 20th January, 2022 till he resumes duty.

By Order,

REGISTRAR (Judicial Service)

Memo. No. HCM.II/317/2015-Estt///2A Dated Shillong, the 20th January, 2022

Copy to:-

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, for his Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 4. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department, Shillong for information and necessary action.
- 5. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 6. Shri. F.S.Sangma, Special Judge (POCSO), East Khasi Hills District, Shillong.
- 7. Smti.Swapna G.Momin, Special Judge (POCSO), East Khasi Hills District, Shillong.
- 8. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya.
- 9. The Accountant General (A & E), Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong, to upload the notification in the official website.
- 11. Office file.

REGISTRAR (Judicial Service)